Declaration of Assets and Liabilities

Year 2024-2025

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1, UIKASH KUMAR, son/daughtér/wife of ABHIMANYU SINOTH aged. 38 years, belonging to BIHAR LEGISLATIVE ASS. service and presently working as OFFICE ATTENDANT.

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

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	(Assets in	joint name	Indicating	the extent	of joint	ownerst	lliw qir	also ha	ive to	be
giver	n)		VVI - AE 20 28/Fe							

Sr. No.	Description	Self	Spouse Nama(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Cash	10,000=10	TANUPRIYI WIFC	PAROH! SING!	PBHIMANY	USINDIM
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	25,800,00	SOOOFOO SBI KURI BRANCH PATNA	T NOT!	30,000=00 SBI RAMPUK GRAHAK SEVA KEND	
(#1)	Bonds, Debentures and Shares in companies	NIL	NIL	WIL	NIL	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	MIL	NI	MIL	MIL	
(v)	Motor Vehicles (details of make, etc.)	MOTER CILL BLBINO97 CAR-BROI DZ-6076		NI	NIL	
(vi)	Jewellery (give details of weight and value)	Gold- 20gram Silver 100gram	Gold 30G1797 Silver 100 G1797	MIL	ŅΙ	
(vii)	Other assets, such as values of claims / interests	MIL	WIL	MIL	NIL	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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Details of Immovable assets B.

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr.	nave to be indicated) Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	KATTHA	IO KATTHI MAUSH AURI PATNA	NIC	30KATTHA RAMPUR VAISHLI	
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	.W.K	MIC	NIL	NIC	
(III)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	MIC	NIC	NIC	MIL	
(ív)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	VIIC	NIC	NIC	2 KATTHA RAM PUK VAISHA LI	
(v)	Others (such as interest in property)	NIL	MIL	NIL	NIL	

I give herein below the details of my liabilities / overdues to public financial (2) institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	SBL BIHAR VIDHAN M	
2 3	(ii) Loans from financial institutions	PRESIDENT LONG	5,59,810=00
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		AMERICAN TO THE PARTY OF THE PA
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones	MIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	N/L	NIL
	(f) Other dues, If any	MIC	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	CIKPK 5067 M	,,
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]		
- - XI	(ili) Sales Tax [Only in case of proprietary business]	4-1-4	
	(iv) Property Tax	NIL	NIL

GPF/CPF/PRAN No.	2×	11010.5358450
Gender	24	<u>M</u> (M/F)
Date of Birth	i i i i i i i i i i i i i i i i i i i	08011986 (DD/MM/YYYY)
Class/Group	i.	[Z] (A/B/C)
Cadre	:-	BIHAR SECRETARIATSERVICE
		(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	i=	VAISHALT

Signature Likash Kymax Designation: OFFICE ATTENDANT Place: PATMA

Date: 10-02-2025

Department: BIHAR LEGISCATIVE ASS.

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.